

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1096 OF 2024**

IN THE MATTER OF:

Chandra Shakhar Gupta

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES

(As per the order dated 30.09.2024)

Chandra Shakhar Gupta

S/o Late Shri Kishan Gupta
103, Street No. 3, Sai Puram
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M. No. 8630828853
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.....PETITIONER

VERSUS

1. State of Uttar Pradesh

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....RESPONDENT NO 1

2. Vice-Chairman-Meerut Development Authority (MDA)

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....RESPONDENT NO 2